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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 9724/2016 & CM APPL. 642/2017 & CM APPL.  
22323/2018 & CM APPL. 20047/2022 & CM APPL. 23007/2022  
DR. AJIT KUMAR YADAV & ORS ..... Petitioners

Through: Appearance not given

versus

UNION OF INDIA & ORS ..... Respondents

Through: Mr. Aman Singh Bhadoria, Advocate  
for Mr. Sameer Vashisht, ASC  
GNCTD  
Mr. Vikram Jetly, CGSC with Ms.  
Shreya Jetly, Advocate for R-1 and  
R-2  
Mr. Tushar Sannu, SC with Mr.  
Abhishek Singh Advocate and Mr. L.  
K. Batra (Officer) for IHBAS

**CORAM:**  
**HON'BLE MR. JUSTICE CHANDRA DHARI SINGH**

% **ORDER**  
**08.11.2023**

List on 1<sup>st</sup> April, 2024 for final hearing.

**NOVEMBER 8, 2023**  
**gs/ryp**

**CHANDRA DHARI SINGH, J**

[Click here to check corrigendum, if any](#)